

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5385
ANSWERED ON:29.04.2013
KISHANGARH UDAIPUR AHMEDABAD HIGHWAY PROJECT
Saha Shri Anup Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHA) has terminated its contract for building the Kishangarh - Udaipur - Ahmedabad highway due to delays in environmental clearance for the project;
- (b) if so, whether the Government has taken any action to complete the said project; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) The National Highways Authority of India (NHA) has not terminated the contract of Kishangarh - Udaipur - Ahmedabad section of National Highway. However, the Concessionaire of the project has issued a notice of its intention to terminate the concession agreement, which has been contested as untenable as per the provision of concession agreement. The Concessionaire has filed a petition before the Hon'ble High Court of Delhi and as such, the matter is subjudice. The environmental clearance of this project has been obtained during March, 2013.